

## ORISSA HIGH COURT

### CASES REGISTERED REPORT AS ON :20/03/2024

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
1	D-BLAPL/8255/2024 BLAPL/2535/2024	PADAN DAS @ PADAN KUMAR DAS VS STATE OF ODISHA	BIBHUTI RANJAN MOHANTY VS	/ /0 ADDL SESSIONS JUDGE CUM SPL JUDGE 2(A)CC/0000010/2023
2	D-BLAPL/7769/2024 BLAPL/2536/2024	SUBHAS BARIK VS STATE OF ODISHA	PREETAM MISHRA VS	/ /0 SPL.JUDGE,BALASORE(Baleshwar) Spl/0000165/2023
3	D-BLAPL/7926/2024 BLAPL/2537/2024	PHUKUNA@SUDHANSU@HIMANSHU ROUT VS STATE OF ODISHA	SATYAPRAKASH DHAL VS	ODAGAON /64 /2024 J.M.F.C.,ODAGAON(Nayagarh ) GR/0000112/2024
4	D-BLAPL/8262/2024 BLAPL/2538/2024	AJIT KUMAR SUNDHI VS STATE OF ODISHA	TIRTH KUMAR SAHU VS	POTTANGI /37 /2024 SPECIAL JUDGE,JEYPORE(Koraput) Spl/0000208/2024
5	D-BLAPL/7929/2024 BLAPL/2539/2024	MANGLU DAKPASKA VS STATE OF ODISHA	SOUBHAGYA KUMAR DASH VS	GUDARI /27 /2023 SPECIAL JUDGE,GUNUPUR(Rayagada ) TR/0000064/2023
6	D-BLAPL/8277/2024 BLAPL/2540/2024	NITISH HALDAR VS STATE OF ODISHA	ANIRUDHA DAS VS	KALIMELA /27 /2023 SPECIAL JUDGE,MALKANGIRI(Malkangiri) Spl/0000032/2023
7	D-BLAPL/7977/2024 BLAPL/2541/2024	TAKUL@SAMBHU MUKHI VS STATE OF ODISHA	TARA PRASAD MOHAPATRA VS	BHANJPUR /47 /2024 SPECIAL JUDGE,BARIPADA(Mayurbhanj) Spl/0000010/2024
8	D-BLAPL/8159/2024 BLAPL/2542/2024	BABULU KABASI VS STATE OF ODISHA	PRANAB KUMAR DAS VS	/ /0 SPECIAL JUDGE,MALKANGIRI(Malkangiri) SPL. 2(a)C.C./0000003/2024
9	D-BLAPL/8319/2024 BLAPL/2543/2024	PANCHANAN NAIK @ KALIA VS STATE OF ODISHA	JUGALA KISHORE PANDA VS	PURUNAKATAK /16 /2024 J.M.F.C.,HARBHANGA(Baudh ) CT/0000033/2024
10	D-BLAPL/8282/2024 BLAPL/2544/2024	SATYAM LODHI VS STATE OF ODISHA	SURYAKANTA DWIBEDI VS	BALLIGUDA /147 /2023 SPECIAL JUDGE,BALLIGUDA(Kandhamal) Spl/0000067/2023
11	D-BLAPL/8204/2024 BLAPL/2545/2024	GAMBURA KANHAR VS STATE OF ODISHA	SATYABRATA PANDA VS	KANTAMAL /43 /2024 ADDL.SESSION JUDGE CUM SPL.JUDGE Spl/0000052/2024

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12	D-BLAPL/8283/2024 BLAPL/2546/2024	SANJAY KUMAR JENA @ SANJAY JANA VS STATE OF ODISHA	SANGRAM KUMAR DAS VS	BHANJPUR /44 /2024 SPECIAL JUDGE,BARIPADA(Mayurbhanj) Spl/0000009/2024
13	D-BLAPL/8320/2024 BLAPL/2547/2024	GOURAB GANDA VS STATE OF ODISHA	JUGALA KISHORE PANDA VS	CHITRAKONDA /6 /2023 SPECIAL JUDGE,MALKANGIRI(Malkang) Spl/0000004/2023
14	D-BLAPL/8211/2024 BLAPL/2548/2024	ANIL KUMAR MANTRI VS STATE OF ODISHA	PRANAB KUMAR SAMANTRAY VS	KEONJHAR SADAR /66 /2024 SPECIAL JUDGE,KEONJHAR(Kendujhar) Spl/0000006/2024
15	D-BLAPL/8284/2024 BLAPL/2549/2024	PRAMOD BADANAYAK VS STATE OF ODISHA	SURYAKANTA DWIBEDI VS	BALLIGUDA /66 /2024 SPECIAL JUDGE,BALLIGUDA(Kandhamar) Spl/0000070/2024
16	D-BLAPL/8336/2024 BLAPL/2550/2024	RUDRAMANI BEHERA VS STATE OF ODISHA	UNMESH CHANDRA JENA VS	KUNDHEIGOLA /5 /2024 J.M.F.C,REAMAL(Debagarh ) CT/0000006/2024
17	D-BLAPL/8251/2024 BLAPL/2551/2024	KUNA PRADHAN VS STATE OF ODISHA	JYOTIRMAYA SAHOO VS	DIGAPAHANDI /295 /2023 S.D.J.M.,BERHAMPUR(Ganjam) GR/0001807/2023
18	D-BLAPL/8304/2024 BLAPL/2552/2024	CHITTARANJAN PARIDA VS STATE OF ODISHA	BIBHUTI RANJAN MOHANTY VS	SINGLA /36 /2024 J.M.F.C.,BASTA(Baleshwar) CT/0000111/2024
19	D-BLAPL/8252/2024 BLAPL/2553/2024	ASIF@ASIF KHAN VS STATE OF ODISHA	JYOTIRMAYA SAHOO VS	DIGAPAHANDI /295 /2023 S.D.J.M.,BERHAMPUR(Ganjam) GR/0001807/2023
20	D-BLAPL/8254/2024 BLAPL/2554/2024	PRASAD GOUDA VS STATE OF ODISHA	JYOTIRMAYA SAHOO VS	DIGAPAHANDI /295 /2023 S.D.J.M.,BERHAMPUR(Ganjam) GR/0001807/2023
21	D-BLAPL/8313/2024 BLAPL/2555/2024	MANIK MONDAL VS STATE OF ODISHA	SUDHANSU SEKHAR DASH VS	/ /0 2ND ADJ,CUTTACK(Cuttack) 2(A)CC/0000012/2023
22	D-BLAPL/8342/2024 BLAPL/2556/2024	PRAMOD KUMAR SAHU VS STATE OF ODISHA	PRASANTA KUMAR ROUSTRAY VS	BARGARH SADAR /107 /2024 S.D.J.M.,BARGARH(Bargarh ) CT/0000398/2024
23	D-BLAPL/8347/2024	JHUMUN SIDHU @ JUMEL @ JUMUL SIDU	SK. ZAFARULLA	BARBIL /68 /2023

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	BLAPL/2557/2024	VS STATE OF ODISHA	VS	ASSISTANT SESSIONS JUDGE,CHAMPU ST/0000027/2023
24	D-BLAPL/8316/2024 BLAPL/2558/2024	AKASH KHARA VS STATE OF ODISHA	JUGALA KISHORE PANDA VS	ORKEL /49 /2020 SPECIAL JUDGE,MALKANGIRI(Malkang TR/0000045/2020
25	D-BLAPL/8349/2024 BLAPL/2559/2024	LAXMIDHAR BERA VS STATE OF ODISHA	SK. ZAFARULLA VS	BANHARPALI /47 /2024 S.D.J.M.-ADDL.CIVIL JUDGE(JD),JHARS CT/0000491/2024
26	D-BLAPL/8307/2024 BLAPL/2560/2024	TULASI SASMAL VS STATE OF ODISHA	SURYAKANTA DWIBEDI VS	TIKABALI /35 /2024 SPECIAL JUDGE,BALLIGUDA(Kandhama Spl/0000069/2024
27	D-BLAPL/5291/2024 BLAPL/2561/2024	SAMEER ORAM@SAMIR ORAM VS STATE OF ODISHA	JNYANANANDA PANDA VS	RENGALI (SAMBALPUR) /141 /2022 A.D.J.,SAMBALPUR(Sambalpur) ST/0000032/2023
28	D-BLAPL/8350/2024 BLAPL/2562/2024	SANTOSH DEEPA @ DIPA @ SANTOSH DIP VS STATE OF ODISHA	SK. ZAFARULLA VS	/ /0 ADDL.SESSION JUDGE CUM SPL.JUDGE 2(A)CC/0000005/2024
29	D-BLAPL/8351/2024 BLAPL/2563/2024	PARAMANANDA @ PARMANANDA RABAN VS STATE OF ODISHA	SK. ZAFARULLA VS	/ /0 ADDL.SESSIONS JUDGE CUM SPL JUDGE TR/0000003/2024
30	D-BLAPL/6580/2024 BLAPL/2564/2024	MURALI NATH VS STATE OF ODISHA	SK. ZAFARULLA VS	SORO /22 /2024 J.M.F.C.,SORO(Baleshwar) CT/0000036/2024
31	D-BLAPL/8352/2024 BLAPL/2565/2024	MUNA SINGH VS STATE OF ODISHA	KULDEEP MOHANTY VS	SAHADEV KHUNTA /265 /2023 AD-HOC A.D.J.(FTSC),BALASORE(Balesh ST/0000422/2023
32	D-BLAPL/7153/2024 BLAPL/2566/2024	SIKANDAR SHAW VS STATE OF ODISHA	AMIT BISWAL VS	/ /0 1ST ADJ,CUTTACK(Cuttack) 2(A)CC/0000108/2023
33	D-BLAPL/8327/2024 BLAPL/2567/2024	SHERSAH KUMAR @ SHERSAH KUMAR MAHATO VS STATE OF ODISHA	PRANAB RANJAN CHHATOI VS	CAPITAL P.S. /2 /2024 S.D.J.M.,BHUBANESWAR(Khordha ) CT/0000007/2024
34	D-BLAPL/8353/2024 BLAPL/2568/2024	MADHUSUDAN SUNA VS	JAGABANDHU SAHU VS	JAGDALPUR /9 /2024 A.D.J.,PADAMPUR(Bargarh )

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35	D-BLAPL/7741/2024 BLAPL/2569/2024	STATE OF ODISHA PRASANTA BAGARTI VS STATE OF ODISHA	SATYABRATA PANDA VS	Spl/0000004/2024 KANTAMAL /108 /2017 ADDL.SESSION JUDGE CUM SPL.JUDGE Spl/0000020/2018
36	D-BLAPL/7789/2024 BLAPL/2570/2024	VILASH CHETRI @ BILASH @ VILASH CHHETRY VS STATE OF ODISHA	RAJENDRA NARAYAN ROUT VS	BANDOMUNDA /5 /2024 J.M.F.C.,(R),ROURKELA(Sundargarh) GR/0000024/2024
37	D-BLAPL/8045/2024 BLAPL/2571/2024	V. DINESH@DINESH.V VS STATE OF ODISHA	JUDHISTHIR SAHOO VS	G.R.P.S.,BERHAMPUR /129 /2023 A.D.J.-CUM-SPL JUDGE,BERHAMPUR(G) Spl/0000092/2023
38	D-BLAPL/8112/2024 BLAPL/2572/2024	SAKIL KHAN VS STATE OF ODISHA	SOUMYA DEV RAY VS	NABARANGAPUR TOWN /60 /2024 S.D.J.M. CIVIL JUDGE (JD),NAWARANG GR/0000245/2024
39	D-BLAPL/8333/2024 BLAPL/2573/2024	JAGATA MAHAKUD VS STATE OF ODISHA	SATYABRATA PANDA VS	MANAMUNDA /97 /2024 ADDL.SESSION JUDGE CUM SPL.JUDGE Spl/0000054/2024
40	D-BLAPL/7596/2024 BLAPL/2574/2024	OM PRAKASH RANA VS STATE OF ODISHA	SUSHANTA KUMAR JOSHI VS	G.R.P.S. (TITILAGARH) /26 /2014 S.D.J.M.-CIVIL JUDGE (JD),TITILAGARH GR/0000164/2014
41	D-BLAPL/8334/2024 BLAPL/2575/2024	SANJIT KHATUA VS STATE OF ODISHA	DURLLABHA RANJAN MISHRA VS	BAUNISUNI /31 /2024 SPECIAL JUDGE,BAUDH(Baudh ) Spl/0000035/2024
42	D-BLAPL/8064/2024 BLAPL/2576/2024	BIMAN HARIJAN VS STATE OF ODISHA	SUBODH KUMAR MOHANTY VS	BISWANATHPUR /80 /2023 SPECIAL JUDGE,BHAWANIPATNA(Kala) Spl/0000077/2023
43	D-BLAPL/8354/2024 BLAPL/2577/2024	GURU CHARAN NARENDRA VS STATE OF ODISHA	PRANAYA KUMAR DASH VS	BADAGODA P.S. /465 /2023 J.M.F.C. IV BHUBANESWAR(Khordha ) CT/0000784/2023
44	D-BLAPL/8346/2024 BLAPL/2578/2024	KIRTAN KHARSEL VS STATE OF ODISHA	JAGABANDHU SAHU VS	JAGDALPUR /9 /2024 A.D.J.,PADAMPUR(Bargarh ) Spl/0000004/2024
45	D-BLAPL/8303/2024 BLAPL/2579/2024	TIKESWAR@SURUBABU RABAN VS STATE OF ODISHA	JAGABANDHU SAHU VS	JAGDALPUR /9 /2024 A.D.J.,PADAMPUR(Bargarh ) Spl/0000004/2024

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46	D-BLAPL/8370/2024 BLAPL/2580/2024	PANKAJ AGRAWAL VS STATE OF ODISHA	SUSHANTA KUMAR JOSHI VS	KANTABANJI /61 /2024 J.M.F.C.,KANTABANJI(Balangir) GR/0000105/2024
47	D-BLAPL/8359/2024 BLAPL/2581/2024	TULU BEHERA VS STATE OF ODISHA	JYOTSNA RANI TRIPATHY VS	PURUSHOTTAMPUR /52 /2024 J.M.F.C-CUM-ADDL.CIVIL JUDGE(JD),P GR/0000050/2024
48	D-BLAPL/8321/2024 BLAPL/2582/2024	KARAMJIT JENA@BAPU VS STATE OF ODISHA	ARIJEET MISHRA VS	KUJANGA /51 /2024 J.M.F.C.,KUJANG(Jagatsinghapur ) GR/0000148/2024
49	D-BLAPL/8322/2024 BLAPL/2583/2024	BIJAYA KUMAR SHARMA @ VIJAY KUMAR SHARMA VS STATE OF ODISHA	JUGALA KISHORE PANDA VS	CHITRAKONDA /49 /2022 SPECIAL JUDGE,MALKANGIRI(Malkang Spl/0000057/2022
50	D-BLAPL/8361/2024 BLAPL/2584/2024	DIPU @ DEEPAK KUMAR NAIK VS STATE OF ODISHA	SAMARENDRA MOHANTY VS	TURUMUNGA /95 /2024 J.M.F.C.,KEONJHAR(Kendujhar) GR/0000478/2024
51	D-BLAPL/8362/2024 BLAPL/2585/2024	AMITABH BANERJEE VS STATE OF ODISHA	SAIBRATA RATH VS	BOUDH /211 /2022 SPECIAL JUDGE,BAUDH(Baudh ) Spl/0000032/2022
52	D-BLAPL/8371/2024 BLAPL/2586/2024	PARSURAM LALIT VS STATE OF ODISHA	PRANAB KUMAR DAS VS	ORKEL /34 /2023 SPECIAL JUDGE,MALKANGIRI(Malkang Spl/0000033/2023
53	D-BLAPL/8365/2024 BLAPL/2587/2024	GOPABANDHU MEHER VS STATE OF ODISHA	DEBABRATA DASH VS	/ /0 SPECIAL JUDGE, DHARMAGARH(Kalah Spl/0000007/2023
54	D-BLAPL/8379/2024 BLAPL/2588/2024	LAXMANA BEHERA @ LAKHAN BEHERA VS STATE OF ODISHA	PRANAB KUMAR DAS VS	ORKEL /34 /2023 SPECIAL JUDGE,MALKANGIRI(Malkang Spl/0000033/2023
55	D-BLAPL/6478/2024 BLAPL/2589/2024	DIVYA MOHAN BEERO@DIBYA MOHAN BIRA VS STATE OF ODISHA	DR. BINODA KUMAR MISHRA VS	RAMAGIRI /50 /2019 SPECIAL JUDGE,PARLAKHEMUNDI(Gaj Spl/0000001/2020
56	D-BLAPL/8383/2024 BLAPL/2590/2024	RAJENDRA KUMAR VS STATE OF ODISHA	SARBESWAR SAHOO VS	JEYPORE SADAR /32 /2021 SPECIAL JUDGE,JEYPORE(Koraput) TR/0000015/2021
57	D-BLAPL/8368/2024	ROHIT PANDE @ PANDEY	SUSHANTA KUMAR JOSHI	MURIBAHAL /55 /2024

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	BLAPL/2591/2024	VS STATE OF ODISHA	VS	JMFC, MURIBAHAL(Balangir) GR/0000054/2024
58	D-BLAPL/6886/2024 BLAPL/2592/2024	SUJIT KUMAR ROUT VS STATE OF ODISHA	RAMESH CHANDRA MAHARANA VS	JAJPUR SADAR /304 /2023 SPL.JUDGE,JAJPUR(Jajapur ) Spl/0000147/2023
59	D-BLAPL/8392/2024 BLAPL/2593/2024	SOMRU BADAIAK VS STATE OF ODISHA	PABITRA KUMAR NAYAK VS	/ /0 DISTRICT & SESSIONS JUDGE,SAMBAL TR/0000096/2023
60	D-BLAPL/7692/2024 BLAPL/2594/2024	BABULI SAHOO VS STATE OF ODISHA	SATYABRATA DASH VS	KUAKHIA /93 /2024 S.D.J.M.,JAJPUR(Jajapur ) CT/0000606/2024
61	D-BLAPL/3531/2024 BLAPL/2595/2024	RABINDRA KUMAR JENA VS STATE OF ODISHA	NIKUNJA KUMAR ROUT VS	CUTTACK SADAR /345 /2014 J.M.F.C.,CUTTACK(RURAL)(Cuttack) GR/0001530/2014
62	D-BLAPL/8404/2024 BLAPL/2596/2024	BHAGABAN SAHOO @ BHAGIA @ CHANDAN VS STATE OF ODISHA	PARTHA SARATHI DAS VS	KEONJHAR TOWN /228 /2022 S.D.J.M.-CIVIL JUDGE (JD),KEONJHAR(KEONJHAR) GR/0001086/2022
63	D-BLAPL/8044/2024 BLAPL/2597/2024	SUDAM LUHA VS STATE OF ODISHA	JUGALA KISHORE PANDA VS	ULLUNDA /161 /2023 SPECIAL JUDGE,SONEPUR(Sonepur ) Spl/0000018/2023
64	D-BLAPL/8164/2024 BLAPL/2598/2024	RASHMI RANJAN ROUL VS STATE OF ODISHA	JAYDEEP PAL VS	AUL /368 /2023 A.D.J.,KENDRAPARA(Kendrapara ) ST/0000132/2023
65	D-BLAPL/8358/2024 BLAPL/2599/2024	DILIP KUMAR BARAL@DILUA VS STATE OF ODISHA	ARIJEET MISHRA VS	Maitri Vihar PS /3 /2024 DISTRICT & SESIONS JUDGE,BHUBANESHWAR TR/0000006/2024
66	D-BLAPL/7743/2024 BLAPL/2600/2024	JHINTU NAIK VS STATE OF ODISHA	HIMANSHU BHUSAN DASH VS	ANDIRAKANCHA /26 /2023 SPECIAL JUDGE,RAYAGADA(Rayagada ) TR/0000010/2023
67	D-BLAPL/8047/2024 BLAPL/2601/2024	KARUNA BAKULA VS STATE OF ODISHA	JUDHISTHIRA SAHOO VS	/ /0 A.D.J.,NAYAGARH(Nayagarh ) TR/0000144/2023
68	D-BLAPL/7931/2024 BLAPL/2602/2024	SHYAM MAMBLAKA VS	SOUBHAGYA KUMAR DASH VS	GUDARI /27 /2023 SPECIAL JUDGE,GUNUPUR(Rayagada )

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69	D-BLAPL/8223/2024 BLAPL/2603/2024	STATE OF ODISHA PRATAP SAHOO VS STATE OF ODISHA	PRASANNA KUMAR MISHRA VS	TR/0000064/2023 RASOL /73 /2024 S.D.J.M.,HINDOL(Dhenkanal) GR/0000206/2024
70	D-BLAPL/8197/2024 BLAPL/2604/2024	KARTIKA @ KARTIKESWAR DIGAL VS STATE OF ODISHA	SUJATA JENA VS	GOCHHAPADA /45 /2023 SPECIAL JUDGE, PHULBANI(Kandhamal) Spl/0000054/2023
71	D-BLAPL/8289/2024 BLAPL/2605/2024	PRASANJIT DASH @ RINKI VS STATE OF ODISHA	GYANENDRA CHANDRA SWAIN VS	CYBER CRIME AND ECONOMIC OFFENSE S.D.J.M.,BHUBANESWAR(Khordha ) CT/0002081/2023
72	D-BLAPL/8296/2024 BLAPL/2606/2024	SAMEER KUMAR SAHOO VS STATE OF ODISHA	PRIYA RANJAN SINGH VS	DHENKANAL TOWN /140 /2024 S.D.J.M.-CIVIL JUDGE (JD),DHENKANAL GR/0000300/2024
73	D-BLAPL/6399/2024 BLAPL/2607/2024	BATAKRUSHNA BEHERA VS STATE OF ODISHA	NIRANJAN NAYAK VS	JARAPADA /112 /2008 DISTRICT AND SESSIONS JUDGE,ANGUL CT/0000052/2010
74	D-BLAPL/8462/2024 BLAPL/2608/2024	RAMA CHANDRA PANGI VS STATE OF ODISHA	AMULYA RATNA PANDA VS	MALKANGIRI /466 /2023 SPECIAL JUDGE,MALKANGIRI(Malkangiri) Spl/0000178/2023
75	D-BLAPL/8465/2024 BLAPL/2609/2024	GURUCHARAN SAHANI VS STATE OF ODISHA	BIJAYA KUMAR MISHRA VS	PHIRINGIA /87 /2023 SPECIAL JUDGE, PHULBANI(Kandhamal) Spl/0000087/2023
76	D-BLAPL/8468/2024 BLAPL/2610/2024	RITESH KUMAR PRADHAN VS STATE OF ODISHA	AMITAV TRIPATHY VS	KHANDAPARA /52 /2024 J.M.F.C.,KHANDAPARA(Nayagarh ) GR/0000052/2024
77	D-BLAPL/8451/2024 BLAPL/2611/2024	PRIYAMBADA BARIK VS STATE OF ODISHA	PRASHANTA KUMAR NAYAK VS	BONTH /169 /2023 S.D.J.M.,BHADRAK(Bhadrak ) GR/0002360/2023
78	D-BLAPL/8453/2024 BLAPL/2612/2024	VIKASH KUMAR @ RAJ @ VIKASH KUMAR RAJ VS STATE OF ODISHA	GYANENDRA KUMAR TRIPATHY VS	KHURDA ROAD G.R.P.S. /117 /2023 2ND ADJ CUM SPL JUDGE,BHUBANESWAR TR/0000569/2023
79	D-BLAPL/7993/2024 BLAPL/2613/2024	SANTOSH DISHRI VS STATE OF ODISHA	SUJATA JENA VS	GOCHHAPADA /152 /2023 SPECIAL JUDGE, PHULBANI(Kandhamal) Spl/0000120/2023

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80	D-BLAPL/4177/2024 BLAPL/2614/2024	RANJAN KUMAR BEHERA VS STATE OF ODISHA	PRASANTA KUMAR NANDA VS	TANGI (KHURDA) /318 /2023 SPECIAL JUDGE,BHUBANESWAR(Khor TR/0000215/2023
81	D-BLAPL/6318/2024 BLAPL/2615/2024	SHANKAR GOUDA VS STATE OF ODISHA	NIHAR RANJAN SAHOO VS	// A.D.J.-CUM-SPL JUDGE,BERHAMPUR(G 2(A)CC/0000126/2023
82	D-BLAPL/8455/2024 BLAPL/2616/2024	SESHA @ SESHADDEV MEHER VS STATE OF ODISHA	SUJATA JENA VS	PADAMPUR /192 /2023 A.D.J.,PADAMPUR(Bargarh ) Spl/0000057/2023
83	D-CMAPL/10555/2024 CMAPL/69/2024	STATE BANK OF INDIA VS RAMESH CHANDRA AGRAWAL	ADV VS	// ( //
84	D-CMP/12439/2024 CMP/259/2024	SK.GOLAM MADANI VS PARTHA SARATHI DAS	TANMAY MISHRA VS	// DIST.&SESSIONS JUDGE,KENDRAPARA CVREV/0000002/2021
85	D-CMP/11601/2024 CMP/260/2024	ALMUL SUDAM VS ELA RAGHUNATH	DEEPALI MAHAPATRA VS	// CIVIL JUDGE (SD),CHATRAPUR(Ganjam CS/0000110/2016
86	D-CMP/12435/2024 CMP/261/2024	PRAVAKAR PARIDA VS PARTHA SARATHI DAS	TANMAY MISHRA VS	// DIST.&SESSIONS JUDGE,KENDRAPARA CVREV/0000001/2021
87	D-CMP/10827/2024 CMP/262/2024	SARBESWAR MOHAPATRA VS RAMA CHANDRA MOHAPATRA	LALATENDU RAY VS	// DISTRICT & SESSIONS JUDGE,JAGATSI Fao/0000066/2018
88	D-CMP/11217/2024 CMP/263/2024	JATINDRA @ JATINDRANATH SAHU VS NITYANANDA SAHU	SATYAJIT MOHAPATRA VS	// CIVIL JUDGE (JD),BHADRAK(Bhadrak ) CS/0000272/2003
89	D-CMP/11246/2024 CMP/264/2024	MONALISHA MISHRA VS SANJIB KUMAR MISHRA	AJODHYA RANJAN DASH VS	// ADDL. CIVIL JUDGE (SD),PURI(Puri) CS/0000207/2021
90	D-CMP/12559/2024 CMP/265/2024	KALYANI BARAL VS SAMEER KUMAR NAYAK	SUVALAXMI DEVI VS	// JUDGE FAMILY COURT,BHUBANESWA CP/0000297/2021
91	D-CMP/1212/2024	BIDYADHAR ROUT	SRINIBASH SATAPATHY	//



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SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
	CMP/266/2024	VS THE LAND ACQUISITION OFFICER, SAMBALPUR	VS	CIVIL JUDGE (SD),SAMBALPUR(Sambalpur) LA/0000001/2021
92	D-CONTC/6134/2024 CONTC/1962/2024	BHARAT ACHARYA VS ANU GARG, I.A.S.	ADV VS	// ()
93	D-CONTC/8681/2024 CONTC/1963/2024	BENUDHAR BAG VS MITRABHANU KACHHAP, DISTRICT EDUCATION OFFICER, BARGARH	ADV. VS	// ()
94	D-CONTC/7866/2024 CONTC/1964/2024	NANDALAL BAG VS AGRAWAL AKSHAY SUNIL, I.A.S.	ADV. VS	// ()
95	D-CONTC/11788/2024 CONTC/1965/2024	ABHAYA KUMAR DAS VS NIRANJAN BEHERA, O.E.S.	PRAFULLA KUMAR MOHAPATRA VS	// ()
96	D-CONTC/8956/2024 CONTC/1966/2024	PINTU BAIRAGI VS SUSANT KUMAR DASH, O.A.S.	ADV. VS	// ()
97	D-CONTC/7868/2024 CONTC/1967/2024	LILY SUJATA BAA VS DR.ABHAYA KUMAR ,I.P.S.	ADV. VS	// ()
98	D-CONTC/7877/2024 CONTC/1968/2024	ASWINI MAHAKUL VS ANANTA KISHORE BEHERA, (IAAS)	BHABANI SHANKAR RAYAGURU VS	// ()
99	D-CONTC/7879/2024 CONTC/1969/2024	RASANANDA DIGAL VS BISHNUPADA SETHY, I.A.S.	ADV. VS	// ()
100	D-CONTC/8862/2024 CONTC/1970/2024	DAHALU PATRA VS ASHISH THAKARE, COLLECTOR, MAYURBHANJ	ADV. VS	// ()
101	D-CONTC/9471/2024 CONTC/1971/2024	PRABIR KUMAR SETHI VS DR. SUDHANSHU SARANGI, I.P.S.	ADV. VS	// ()
102	D-CONTC/10312/2024 CONTC/1972/2024	KAJAL RANI SINHA VS	ADV. VS	// ()

## ORISSA HIGH COURT

### CASES REGISTERED REPORT AS ON :20/03/2024

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
103	D-CONTC/10371/2024 CONTC/1973/2024	SHALINI PANDIT, I.A.S. RAMESH KUMAR SAHOO VS KHAGESWAR PATRA, BLOCK DEVLOPMENT OFFICER, SALIPUR, CUTTACK	ADV. VS	// // ()
104	D-CONTC/11181/2024 CONTC/1974/2024	BIJAYA KETAN SWAIN VS BHABANI SHANKAR CHAYANI, I.A.S.	ADV. VS	// // ()
105	D-CONTC/11915/2024 CONTC/1975/2024	PRASANTA KUMAR PARIJA VS ARAVIND AGARWAL, I.A.S.	ADV. VS	// // ()
106	D-CONTC/11179/2024 CONTC/1976/2024	KAMALAKANTA DAS VS BHABANI SHANKAR CHAYANI, I.A.S.	ADV. VS	// // ()
107	D-CONTC/12513/2024 CONTC/1977/2024	KUNI @ KUNILATA JENA VS MANAS RANJAN SWAIN, TAHASILDAR, BBSR, KHORDHA	M/S SUMITRA MOHANTY VS	// // ()
108	D-CONTC/11345/2024 CONTC/1978/2024	NINI SWAIN VS PRAVAS KUMAR BEURA, O.A.S.	ADV. VS	// // ()
109	D-CONTC/11346/2024 CONTC/1979/2024	PRASANTA KUMAR JENA VS ASISH KULKARNEE, COMMNR., R.M.C, SUNDARGARH	ADV VS	// // ()
110	D-CONTC/10311/2024 CONTC/1980/2024	PABITRA MOHAN SAMANTARAY VS ASWATHY S., I.A.S.	ADV VS	// // ()
111	D-CONTC/10310/2024 CONTC/1981/2024	RABINARAYAN PRASAD HOTA VS ASWATHY S., I.A.S.	ADV VS	// // ()
112	D-CONTC/10306/2024 CONTC/1982/2024	SHESHADEB SAMANTARAY VS ASWATHY S., I.A.S.	ADV VS	// // ()
113	D-CONTC/10304/2024 CONTC/1983/2024	NIRANJAN SAHOO VS ASWATHY S., I.A.S.	ADV VS	// // ()

## ORISSA HIGH COURT

### CASES REGISTERED REPORT AS ON :20/03/2024

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
114	D-CONTC/10303/2024 CONTC/1984/2024	BAIKUNTHANATHA RANBIR VS ASWATHY S., I.A.S.	ADV VS	// 0 //
115	D-CONTC/10300/2024 CONTC/1985/2024	DILLIP KUMAR BALIARSINGH VS ASWATHY S., I.A.S.	ADV VS	// 0 //
116	D-CONTC/10299/2024 CONTC/1986/2024	CHARAN SINGH VS ASWATHY S., I.A.S.	ADV VS	// 0 //
117	D-CONTC/11379/2024 CONTC/1987/2024	BASANTA KUMAR SAHANI VS SATYABRATA SAHU, I.A.S.	LAXMI PRASAD DWIVEDY VS	// 0 //
118	D-CONTC/1209/2024 CONTC/1988/2024	MAMINA MALLICK VS MIHIR KUMAR PANDA, SUPTD. OF POLICE (RURAL), CUTTACK	ADV. VS	// 0 //
119	D-CONTC/12330/2024 CONTC/1989/2024	RABINDRA NATH GIRI VS SATYABRATA SAHU, I.A.S.	ADV. VS	// 0 //
120	D-CONTC/12329/2024 CONTC/1990/2024	BIJOY KUMAR MOHAPATRA VS SATYABRATA SAHU, I.A.S.	ADV. VS	// 0 //
121	D-CONTC/12326/2024 CONTC/1991/2024	GURU PRASAD PRUSTY VS ANU GARG, I.A.S.	ADV. VS	// 0 //
122	D-CONTC/12325/2024 CONTC/1992/2024	MANORANJAN HOTA VS G.MATHIVATHANAN, PRINCIPAL SECY, H AND U.D, DEPT.	ADV VS	// 0 //
123	D-CONTC/12324/2024 CONTC/1993/2024	NARASINGHA CHOUDHURY VS VIR VIKRAM YADAV, I.A.S.	ADV VS	// 0 //
124	D-CONTC/9559/2024 CONTC/1994/2024	PRATIVA MOHAPATRA VS DR. SABITA ACHARYA, VICE CHANCELLOR, UTKAL UNIVERSITY, BBSR	SUJATA JENA VS	// 0 //
125	D-CONTC/12773/2024	DHARMANANDA BHARATI	ADV	//

## ORISSA HIGH COURT

### CASES REGISTERED REPORT AS ON :20/03/2024

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
	CONTC/1995/2024	VS	VS	0
		ASWATHY S., I.A.S.		//
126	D-CONTC/5555/2024	LAMBODAR KAR	ADV.	//
	CONTC/1996/2024	VS	VS	0
		ACHUTANANDA DAS,ENGINEER IN CHIEF(CIVIL),,ODISHA		//
127	D-CONTC/5446/2024	ABHIRAM KADRAKA	ADV.	//
	CONTC/1997/2024	VS	VS	0
		ASWATHY S., I.A.S.		//
128	D-CONTC/5571/2024	BHAKTI BHUSAN NAYAK	ADV.	//
	CONTC/1998/2024	VS	VS	0
		NIBEDITA PANI, DISTRICT EDUCATION OFFICER, JAJPUR		//
129	D-CONTC/7807/2024	RANJUKTA ACHARYA	SANDHYARANI PANI	//
	CONTC/1999/2024	VS	VS	0
		ARAVIND AGRAWAL,COMMISSIONER CUM SECRETARY,DEPTT. OF HIGHER EDUCATION		//
130	D-CONTC/7829/2024	SRIKAR MAHAPATRA	ADV.	//
	CONTC/2000/2024	VS	VS	0
		ARABINDA AGRAWAL, SECY. TO GOVT., HIGHER EDUCATION DEPT.		//
131	D-CONTC/7833/2024	BINOD BIHARI SAHOO	ADV.	//
	CONTC/2001/2024	VS	VS	0
		ARABINDA AGRAWAL, SECY. TO GOVT., HIGHER EDUCATION DEPT.		//
132	D-CONTC/8050/2024	MOHINUDDIN KHAN	HARIPAD MOHANTY	//
	CONTC/2002/2024	VS	VS	0
		BIBHU PRASAD SINGH, TAHASILDAR, HARABHANGA, BOUDH		//
133	D-CONTC/8925/2024	BINOD KUMAR SAHU	ADV	//
	CONTC/2003/2024	VS	VS	0
		ARABINDA AGRAWAL, SECY., GOVT., H.E, DEPT.		//
134	D-CONTC/10786/2024	PARAMANANDA BEHERA	ADV	//
	CONTC/2004/2024	VS	VS	0
		ABHIMANYU BEHERA, B.E.O, KOIRA, SUNDARGARH		//
135	D-CONTC/12408/2024	KALI PRASAD DEHURY	ADV.	//
	CONTC/2005/2024	VS	VS	0
		SATYABRATA SAHU, I.A.S.		//
136	D-CONTC/12403/2024	SHYAMA DUNGURIA	ADV.	//
	CONTC/2006/2024	VS	VS	0

## ORISSA HIGH COURT

### CASES REGISTERED REPORT AS ON :20/03/2024

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
137	D-CONTC/10638/2024 CONTC/2007/2024	VIR VIKRAM YADAV, I.A.S. ARJUN PRASAD DAS VS ASHISH KUMAR MOHAPATRA, TAHASILDAR BALASORE	ADV VS	// // ()
138	D-CONTC/8255/2024 CONTC/2008/2024	BUDDHADEV JENA VS ASWATHY S., I.A.S.	ADV. VS	// // ()
139	D-CONTC/12590/2024 CONTC/2009/2024	AKHILA CHANDRA PATEL VS VISHAL KUMAR DEV, I.A.S.	ADV. VS	// // ()
140	D-CONTC/12588/2024 CONTC/2010/2024	GOKULANANDA PATEL VS VISHAL KUMAR DEV, I.A.S.	ADV. VS	// // ()
141	D-CONTR/8715/2024 CONTR/11/2024	REGISTRAR (JUDL.), ORISSA HIGH COURT VS TAPAN KUMAR SAHOO	ADV. VS	/ /0 ()
142	D-CRLA/6999/2024 CRLA/230/2024	MANBODH PRADHAN VS STATE OF ODISHA	BISWAJIT NAYAK VS	ROURKELA GRPS. /43 /2021 2ND A.D.J.,ROURKELA(Sundargarh) ST/0000008/2022
143	D-CRLA/7254/2024 CRLA/231/2024	SAROJ KUMAR SETHI VS STATE OF ODISHA	MANAS KUMAR CHAND VS	S.P.(CID-CRL),CUTTACK /14 /2020 A.D.J.,NAYAGARH(Nayagarh ) TR/0000008/2021
144	D-CRLA/7055/2024 CRLA/232/2024	PRATAP KUMAR SAHU VS STATE OF ODISHA	MANAS KUMAR CHAND VS	PATTAMUNDAI /558 /2023 SPECIAL JUDGE,KENDRAPARA(Kendrapara) TR/0000302/2023
145	D-CRLA/8638/2024 CRLA/233/2024	SATYANARAYAN KUMARA VS STATE OF ODISHA(VIG.)	HIMANSHU SEKHAR MISHRA VS	SAMBALPUR VIGILANCE /35 /2018 SPL. JUDGE (VIG),BOLANGIR(Balangir) CT/0000008/2019
146	D-CRLMC/6125/2024 CRLMC/892/2024	TANMAYEE PATRO VS STATE OF ODISHA	UDIT RANJAN JENA VS	/ /0 NYAYADHIKARI GRAM NYAYALAYA, CMC/0000024/2022
147	D-CRLMC/8275/2024 CRLMC/893/2024	M/S. SERAJUDDIN AND CO. VS UNION OF INDIA	SARADA PRASANNA SARANGI VS	/ /0 ADDL.C.J.M.(SPL.COURT),CUTTACK(CUTTACK) 2(C)CC/0000017/2015

## ORISSA HIGH COURT

### CASES REGISTERED REPORT AS ON :20/03/2024

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
148	D-CRLMC/8382/2024 CRLMC/894/2024	M/S., SERAJUDDIN AND CO., KOLKATA VS UNION OF INDIA	SARADA PRASANNA SARANGI VS	//0 ADDL.C.J.M.(SPL.COURT),CUTTACK(Cu 2(C)CC/0000019/2015
149	D-CRLMC/6562/2024 CRLMC/895/2024	PARAMESWAR GOUD VS STATE OF ODISHA	JNYANANANDA PANDA VS	NARLA /204 /2022 SPECIAL JUDGE,BHAWANIPATNA(Kala Spl/0000452/2022
150	D-CRLMC/7882/2024 CRLMC/896/2024	SUNAPUA@DEBASIS MALLICK VS STATE OF ODISHA	SURYAKANTA DWIBEDI VS	DARINGBADI /4 /2016 SPECIAL JUDGE, PHULBANI(Kandhamal Spl/0000004/2016
151	D-CRLMC/8245/2024 CRLMC/897/2024	BINOD PARIDA VS STATE OF ODISHA	ACHYUTANANDA PATTANAIAK VS	BALIANTA P.S. /79 /2024 J.M.F.C.,BHUBANESWAR(Khordha ) GR/0000341/2024
152	D-CRLMC/6763/2024 CRLMC/898/2024	PRADEEP KUMAR MARTHA @ PRADEEP MORTHA VS STATE OF ODISHA	BHABANI SANKAR MISHRA VS	TANGI (KHURDA) /154 /2015 J.M.F.C,TANGI(Khordha ) GR/0000196/2015
153	D-CRLMC/7400/2024 CRLMC/899/2024	CHANDAN BHOI VS STATE OF ODISHA	CHIRANJAYA MOHANTY VS	//0 SPL.JUDGE,BALASORE(Baleshwar) Spl/0000106/2019
154	D-CRLMC/7813/2024 CRLMC/900/2024	MADWARI SAHU VS STATE OF ODISHA	SOUMYA RANJAN DAS VS	BANDOMUNDA GRPS /19 /2013 2ND A.D.J.,ROURKELA(Sundargarh) ST/0000124/2015
155	D-CRLMC/8483/2024 CRLMC/901/2024	SUBRAT KUMAR MOHANTY VS STATE OF ODISHA	DEVASHIS PANDA VS	MANCHESWAR P.S. /282 /2022 J.M.F.C.,BHUBANESWAR(Khordha ) CT/00004742/2022
156	D-CRLMC/7084/2024 CRLMC/902/2024	PRASANNA JENA@PRASANA KUMAR JENA VS KALYANI MOHANTY	BHARAT JALLI VS	//0 J.M.F.C.,BHUBANESWAR(Khordha ) ICC/0006107/2016
157	D-CRLMC/7982/2024 CRLMC/903/2024	DEEPAK KUMAR BHOI @ KUNA VS STATE OF ODISHA	BASUDEV PUJARI VS	RANPUR /67 /2018 A.S.J (WOMENS COURT), NAYAGARH(N ST/0000252/2018
158	D-CRLMC/8496/2024 CRLMC/904/2024	BABI @ DEBI PRASAD @ DEBI PRASANNA DAS VS STATE OF ODISHA	MANOJ KUMAR PANDA VS	KEONJHAR TOWN /160 /2020 DISTRICT & SESSIONS JUDGE,KEONJH ST/0000094/2023
159	D-CRLMC/6303/2024	SUDAM CHARAN BEURA	SUSANTA KUMAR BARAL	KHUNTUNI /24 /2022

## ORISSA HIGH COURT

### CASES REGISTERED REPORT AS ON :20/03/2024

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
	CRLMC/905/2024	VS STATE OF ODISHA	VS	S.D.J.M.-CIVIL JUDGE (JD),ATHGARH(C CT/0000064/2022
160	D-CRLMC/7997/2024 CRLMC/906/2024	KABITA DALAI VS STATE OF ODISHA	SAKTIDHARA MISHRA VS	PIRAHAT P.S /98 /2021 S.D.J.M.,BHADRAK(Bhadrak ) GR/0001705/2021
161	D-CRLMC/4927/2024 CRLMC/907/2024	PAWAN KUMAR AGRAWAL VS STATE OF ODISHA	SUBODH KUMAR MOHANTY VS	KESINGA /293 /2020 J.M.F.C., KESINGA(Kalahandi) CT/0000285/2020
162	D-CRLMC/6642/2024 CRLMC/908/2024	SANTOSH KUMAR MAJHI VS STATE OF ODISHA	BIPLAB KUMAR TRIPATHY VS	DHUSURI /105 /2019 AD-HOC A.D.J.(FTSC),BHADRAK(Bhadra Spl/0000018/2020
163	D-CRLMC/8422/2024 CRLMC/909/2024	SULACHANA BISWAL VS STATE OF ODISHA	SURYAKANTA DWIBEDI VS	RANPUR /143 /2014 J.M.F.C.,RANPUR(Nayagarh ) GR/0000143/2014
164	D-CRLMC/6880/2024 CRLMC/910/2024	BINOD KUMAR SAMANTARAY @ BINOD SAMANTARAY VS STATE OF ODISHA	SAILABALA JENA VS	CHANDAKA P.S. /263 /2022 J.M.F.C.,BHUBANESWAR(Khordha ) GR/0001265/2022
165	D-CRLMC/7312/2024 CRLMC/911/2024	GHANASHYAM KARMI @ RANA VS STATE OF ODISHA	SANJAY KUMAR CHAINI VS	AINTHAPALI /87 /2006 1ST ADDL SESSIONS JUDGE, SAMBALP ST/0000142/2007
166	D-CRLMC/4559/2024 CRLMC/912/2024	MOHAMMAD JILLUR @ MD. JILLUR VS STATE OF ODISHA	BIBHU PRASAD MOHANTY VS	PIPLI /178 /1999 J.M.F.C.,PIPLI(Puri) GR/0001445/1999
167	D-CRLMP/7906/2024 CRLMP/441/2024	PRADIPTA KUMAR SUNDARA @ SUNDARAY VS STATE OF ODISHA	PRAHALLAD SAHU VS	KHURDA SADAR /277 /2023 ( ) //
168	D-CRLMP/8043/2024 CRLMP/442/2024	REBATI SAHOO VS STATE OF ODISHA	ASUTOSH ROUT VS	/ /0 ( ) //
169	D-CRLMP/7342/2024 CRLMP/443/2024	SANJUKTA MAHAL VS STATE OF ODISHA	SUJIT KUMAR SAHU VS	/ /0 ( ) //
170	D-CRLMP/7745/2024 CRLMP/444/2024	SANJAY DUTT MEENA VS	BIBHU PRASAD MOHANTY VS	/ /0 ( )

**ORISSA HIGH COURT**

**CASES REGISTERED REPORT AS ON :20/03/2024**

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
171	D-CRLMP/7872/2024 CRLMP/445/2024	STATE OF ODISHA RAJESH KUMAR SENAPATI VS	ARIJEET MISHRA VS	// / /0 ()
172	D-CRLMP/8417/2024 CRLMP/446/2024	STATE OF ODISHA LAXMAN KUMAR SINGH VS	SURYAKANTA DWIBEDI VS	// / /0 ()
173	D-CRLMP/8094/2024 CRLMP/447/2024	SARASWATI SINGH SAILENDU KUMAR SAMANTA VS	BYOMAKESH TRIPATHY VS	// / /0 ()
174	D-CRLMP/8072/2024 CRLMP/448/2024	STATE OF ODISHA SK.QAMRUDDIN VS	PRASANT KUMAR SAHOO VS	// DARGHA BAZAR /7 /2023 ()
175	D-CRLMP/7723/2024 CRLMP/449/2024	STATE OF ODISHA SISHIR CHANDRA BARIK VS	ASHIS KUMAR MISHRA VS	// / /0 ()
176	D-CRLMP/8092/2024 CRLMP/450/2024	STATE OF ODISHA ANTARYAMI BEHERA VS	PRAVASH CH JENA VS	// / /0 ()
177	D-CRLMP/7372/2024 CRLMP/451/2024	STATE OF ODISHA HARIHAR DURGA VS	MANAS KUMAR CHAND VS	// / /0 ()
178	D-JCRLA/8771/2024 JCRLA/42/2024	STATE OF ODISHA ARUN KUMAR NAHAK VS	ADV. VS	// ASKA /721 /2022 A.D.J.,ASKA(Ganjam)
179	D-JCRLA/8772/2024 JCRLA/43/2024	STGATE OF ODISHA SIMANCHAL MISHRA VS	ADV. VS	// ST/0000103/2022 ASKA /675 /2022 A.D.J.,ASKA(Ganjam)
180	D-MACA/9507/2024 MACA/168/2024	STATE OF ODISHA SURESH CHANDRA NAIK VS	PRADEEP KUMAR MISHRA VS	// ST/0000098/2022 / / 1ST MACT, DEOGARH(Debagarh )
181	D-MACA/5309/2024 MACA/169/2024	AJIT KUMAR SAMAL M/S.ORIENTAL INSURANCE COMPANY LTD., CUTTACK VS BUDHADEBA DAS	G.P.DUTTA VS	// Mac/0000044/2022 / / IV M.A.C.T,CUTTACK(Cuttack) Mac/0000701/2019



## ORISSA HIGH COURT

### CASES REGISTERED REPORT AS ON :20/03/2024

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
182	D-MACA/5318/2024 MACA/170/2024	M/S.ORIENTAL INSURANCE COMPANY LTD., CUTTACK VS BUDHADEBA DAS	G.P.DUTTA VS	// IV M.A.C.T,CUTTACK(Cuttack) Mac/0000700/2019
183	D-MACA/8023/2024 MACA/171/2024	M/S.NATIONAL INSURANCE CO. LTD. VS CHHABIRANI SINGHA ALIAS CHHABIRANI SETHI	BIBEKANANDA UDGATA VS	// 5TH M.A.C.T, BALASORE(Baleshwar) Mac/0000200/2018
184	D-MACA/11994/2024 MACA/172/2024	KABIRAJ DAS VS SUBRAT KUMAR SWAIN	AMIYA KUMAR MOHANTY VS	// 7TH M.A.C.T.,BHUBANESWAR(Khordha) Mac/0000213/2016
185	D-MATA/12037/2024 MATA/86/2024	DHRUBA CHARAN SAHU VS SURABHI SAHU	AMIT PRASAD BOSE VS	// SR. CIVIL JUDGE, RAIRAKHOL(Sambalpur) CP/0000078/2016
186	D-MATA/12041/2024 MATA/87/2024	DHRUBA CHARAN SAHU VS SURABHI SAHU	AMIT PRASAD BOSE VS	// SR. CIVIL JUDGE, RAIRAKHOL(Sambalpur) CP/0000078/2016
187	D-RPFAM/9053/2024 RPFAM/65/2024	SAMIR MAHARANA VS GITARANI SUTAR @ MAHARANA	PRATAP CHANDRA MISHRA VS	// JUDGE, FAMILY COURT,JAJPUR(Jajapur) Crp/0000060/2023
188	D-RPFAM/9607/2024 RPFAM/66/2024	KRUSHNA CHANDRA MAJHI VS SAIRENDRI MAJHI@PADHAN	KABIR KUMAR JENA VS	// JUDGE FAMILY COURT, SONEPUR(Sonepur) Crp/0000012/2022
189	D-RPFAM/12470/2024 RPFAM/67/2024	SAMUDRA KUMAR SAHA VS APARNA DAS	MANOJ KUMAR PATI VS	// JUDGE FAMILY COURT,CUTTACK(Cuttack) CP/0000061/2018
190	D-RSA/11635/2024 RSA/68/2024	GANESHRAM PATEL VS NALINI PATEL	AKSHAYA KUMAR SAHOO VS	// DISTRICT & SESSIONS JUDGE,SUNDERGARH RFA/0000027/2023
191	D-RVWPET/10708/2024 RVWPET/35/2024	STATE OF ODISHA VS BHAGYADHAR DAS	MALAYA BALABANTARAY, A.G.A. VS	// ()
192	D-RVWPET/10852/2024 RVWPET/36/2024	SUKRA MUDULI VS REGIONAL MANANGER, ACTION AID	ADV. VS	// ()
193	D-TRP(C)/12607/2024	UPASANA SWAIN	JATESWAR NAYAK	//

## ORISSA HIGH COURT

### CASES REGISTERED REPORT AS ON :20/03/2024

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
	TRP(C)/76/2024	VS DR.HEMENTA KUMAR DASH	VS	JUDGE FAMILY COURT, KENDRAPARA CP/0000372/2023
194	D-WA/11354/2024 WA/393/2024	PRIYANKA SINGH VS JAMUNAMANI SINGH	BHABANI SANKAR DAS VS	// ()
195	D-WA/9814/2024 WA/394/2024	STATE OF ODISHA VS KANHU CHARAN JENA	SANGRAM JENA,A.G.A VS	// ()
196	D-WA/9789/2024 WA/395/2024	STATE OF ODISHA VS KHAGENDRANATH SAHOO	SANGRAM JENA, A.G.A. VS	// ()
197	D-WA/9782/2024 WA/396/2024	STATE OF ODISHA VS SAKUNTALA BEHERA	SANGRAM JENA,A.G.A VS	// ()
198	D-WA/9813/2024 WA/397/2024	STATE OF ODISHA VS KANCHANLATA CHAND	DEBASIS MOHAPATRA, A.S.C. VS	// ()
199	D-WA/11268/2024 WA/398/2024	STATE OF ODISHA VS BIJAYA KUMAR SWAIN	BIPLAB MOHANTY,A.G.A VS	// ()
200	D-WA/10568/2024 WA/399/2024	STATE OF ODISHA VS SUDHAKAR MOHANTY	SANGRAM JENA,A.G.A VS	// ()
201	D-WA/12071/2024 WA/400/2024	STATE OF ODISHA VS PANCHANAN DAS	SURYA NARAYAN PATNAIK, A.G.A. VS	// ()
202	D-WA/12081/2024 WA/401/2024	STATE OF ODISHA VS RABINDRA KUMAR MISHRA	SURYA NARAYAN PATNAIK,A.G.A VS	// ()
203	D-WA/12084/2024 WA/402/2024	STATE OF ODISHA VS SASANKA SEKHAR NANDA	SURYA NARAYAN PATNAIK, A.G.A. VS	// ()
204	D-WA/11359/2024 WA/403/2024	STATE OF ODISHA VS	DEBASIS MOHAPATRA, A.S.C. VS	// ()

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205	D-WA/11344/2024 WA/404/2024	SARAT CHANDRA RATHA STATE OF ODISHA VS SURESH CHANDRA PATEL	BIPLAB MOHANTY,A.G.A VS	// // 0 //
206	D-WA/11441/2024 WA/405/2024	STATE OF ODISHA VS RABINDRANATH NANDA	DEBASIS MOHAPATRA,A.S.C VS	// 0 //
207	D-WA/12556/2024 WA/406/2024	GIRIDHARI PATTNAYAK VS STATE OF ODISHA	BIKRAM KESHARI MOHANTY VS	// 0 //
208	D-WA/12246/2024 WA/407/2024	STATE OF ODISHA VS UTSABA KUMAR SAHA	PRADEEP KUMAR ROUT, A.G.A. VS	// 0 //
209	D-WA/12319/2024 WA/408/2024	STATE OF ODISHA VS AMARESWAR KAR	PRADEEP KUMAR ROUT, A.G.A. VS	// 0 //
210	D-WA/12423/2024 WA/409/2024	STATE OF ODISHA VS PRANATI KAR	MALAYA KETAN BALABANTROY, A.G.A. VS	// 0 //
211	D-WA/12651/2024 WA/410/2024	STATE OF ODISHA VS KHRABDHI TANAYA SAHU	TARUN PATNAIK, A.S.C. VS	// 0 //
212	D-WP(C)/12469/2024 WP(C)/6880/2024	RAM SHANKAR @ RAM SANKAR JENA VS STATE OF ODISHA	Anupam Dash VS	// 0 //
213	D-WP(C)/10132/2024 WP(C)/6881/2024	RAMAKANTA DAS VS STATE OF ODISHA	JITENDRA SAMANTARAY VS	// 0 //
214	D-WP(C)/12162/2024 WP(C)/6882/2024	LALITA URLLAKA VS STATE OF ODISHA	DIGAMBAR SETHI VS	// 0 //
215	D-WP(C)/11768/2024 WP(C)/6883/2024	APARTI BEHERA VS STATE OF ODISHA	RAM CHANDRA JENA VS	// 0 //

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216	D-WP(C)/5386/2024 WP(C)/6884/2024	PURNA CHANDRA BEHERA VS STATE OF ODISHA	SADASIVA PATRA 1 VS	// 0 //
217	D-WP(C)/10177/2024 WP(C)/6885/2024	EVENLINA HEMRAM VS STATE OF ODISHA	ASISH KUMAR RAY VS	// 0 //
218	D-WP(C)/7779/2024 WP(C)/6886/2024	MALATI ROURAY VS STATE OF ODISHA	SANJIB KUMAR BHANJADEO VS	// 0 //
219	D-WP(C)/11421/2024 WP(C)/6887/2024	RENUBALA BEHERA VS STATE OF ODISHA	RAMAKANTA PANDA VS	// 0 //
220	D-WP(C)/10274/2024 WP(C)/6888/2024	KAMALA DAS VS STATE OF ODISHA	DILLIP KUMAR MOHAPATRA VS	// 0 //
221	D-WP(C)/10423/2024 WP(C)/6889/2024	SURENDRA KUMAR PANI VS STATE OF ODISHA	BHAKTA RANJAN BARIK VS	// 0 //
222	D-WP(C)/12463/2024 WP(C)/6890/2024	ANANTA PRASAD JENA VS STATE OF ODISHA	RAMDAS ACHARY VS	// 0 //
223	D-WP(C)/12521/2024 WP(C)/6891/2024	SUSHREE RASMITA NANDA VS STATE OF ODISHA	RAMDAS ACHARY VS	// 0 //
224	D-WP(C)/12407/2024 WP(C)/6892/2024	LABA BEMAL @ LABAGHANA BEMAL VS STATE OF ODISHA	BIJAYA KUMAR BEHERA 1 VS	// 0 //
225	D-WP(C)/12581/2024 WP(C)/6893/2024	SOUMYA RANJAN JOSHI VS STATE OF ODISHA	RAMDAS ACHARY VS	// 0 //
226	D-WP(C)/12409/2024 WP(C)/6894/2024	SUDARSHAN BEMAL VS STATE OF ODISHA	BIJAYA KUMAR BEHERA 1 VS	// 0 //
227	D-WP(C)/12485/2024	DEBASHREE DAS	RAMDAS ACHARY	//

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	WP(C)/6895/2024	VS STATE OF ODISHA	VS	0 //
228	D-WP(C)/12503/2024 WP(C)/6896/2024	SADHU PRASAD MALLIK VS STATE OF ODISHA	BISHAL BAIVAB VS	// 0 //
229	D-WP(C)/11861/2024 WP(C)/6897/2024	DEBAPRASAD SAMAL VS STATE OF ODISHA	NRUSINGH CH. ROUT VS	// 0 //
230	D-WP(C)/11307/2024 WP(C)/6898/2024	BIDYADHAR MAJHI VS STATE OF ODISHA	SHASHI BHUSAN JENA VS	// 0 //
231	D-WP(C)/12006/2024 WP(C)/6899/2024	BIJAYA KUMAR SAMAL VS STATE OF ODISHA	DHANESWAR BEHERA VS	// 0 //
232	D-WP(C)/12011/2024 WP(C)/6900/2024	PURNA CHANDRA MISHRA VS STATE OF ODISHA	DHANESWAR BEHERA VS	// 0 //
233	D-WP(C)/12009/2024 WP(C)/6901/2024	MURALIDHAR BEHERA VS STATE OF ODISHA	DHANESWAR BEHERA VS	// 0 //
234	D-WP(C)/12109/2024 WP(C)/6902/2024	SUDHAKAR SAHOO VS R.T.O.ANGUL	BRAJA MOHAN SARANGI VS	// 0 //
235	D-WP(C)/12664/2024 WP(C)/6903/2024	SEVA SCHOOL FOR THE DIVYANGA, BBSR VS STATE OF ODISHA	PRAMOD KUMAR ROUT VS	// 0 //
236	D-WP(C)/10866/2024 WP(C)/6904/2024	K. PRAFULLA KUMAR PATRO VS PRINCIPAL SECY. TO GOVT. OF ODISHA, BBSR	LALATENDU SAMAL VS	// 0 //
237	D-WP(C)/10969/2024 WP(C)/6905/2024	JAYA KRISHNA MISHRA VS STATE OF ODISHA	RANJIT SAMAL VS	// 0 //
238	D-WP(C)/12321/2024 WP(C)/6906/2024	M/S. KANAK ALANKAR VS	KAJAL SAHOO VS	// 0

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239	D-WP(C)/12810/2024 WP(C)/6907/2024	DEPUTY COMMISSIONER OF STATE TAX,ENFORCEMENT UNIT,ROURKELA SAROJA KUMAR NAYAK VS STATE OF ODISHA	BUDHADEV ROUTRAY VS	// // 0 //
240	D-WP(C)/12657/2024 WP(C)/6908/2024	ER.BISWAJIT SAMANTARAY VS STATE OF ODISHA	PRABODHA CHANDRA NAYAK VS	// 0 //
241	D-WP(C)/11321/2024 WP(C)/6909/2024	UMAKANTA SENAPATI VS STATE OF ODISHA	SUSHANTA KUMAR PRADHAN VS	// 0 //
242	D-WP(C)/10277/2024 WP(C)/6910/2024	SATYAJIT MOHAPTRA VS STATE OF ODISHA	DILLIP KUMAR MOHAPATRA VS	// 0 //
243	D-WP(C)/11337/2024 WP(C)/6911/2024	M/S. SRIRAM EDUCATIONAL AND CHARITABLE TRUST, KENDRAPARA VS COMMNR. OF INCOME TAX	ADITYA NARAYAN RAY VS	// 0 //
244	D-WP(C)/12015/2024 WP(C)/6912/2024	BABAJI NITYANANDA DAS VS STATE OF ODISHA	DHANESWAR BEHERA VS	// 0 //
245	D-WP(C)/12645/2024 WP(C)/6913/2024	SASMITA NANDA VS STATE OF ODISHA	DILLIP KUMAR MOHAPATRA VS	// 0 //
246	D-WP(C)/12113/2024 WP(C)/6914/2024	HADIBANDHU SAHOO VS R.T.O., NAYAGARH	BRAJA MOHAN SARANGI VS	// 0 //
247	D-WP(C)/12007/2024 WP(C)/6915/2024	SRIDHAR PRUSTY VS STATE OF ODISHA	DHANESWAR BEHERA VS	// 0 //
248	D-WP(C)/11846/2024 WP(C)/6916/2024	JAYANTI CHANDRASEKHAR VS UNION OF INDIA	RAMESH CHANDRA SWAIN VS	// 0 //
249	D-WP(C)/12105/2024 WP(C)/6917/2024	RANAJIT KAR VS R.T.O., BALASORE	BRAJA MOHAN SARANGI VS	// 0 //

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250	D-WP(C)/10690/2024 WP(C)/6918/2024	SARADA BRICKS, BALASORE VS STATE OF ODISHA	RAMA CHANDRA JENA VS	// 0 //
251	D-WP(C)/12826/2024 WP(C)/6919/2024	SAROJINI DEI VS STATE OF ODISHA	SAMEER KUMAR DAS VS	// 0 //
252	D-WP(C)/12749/2024 WP(C)/6920/2024	NEHA JAISWAL VS STATE OF ODISHA	BIRAJA PRASANNA DAS VS	// 0 //
253	D-WP(C)/11305/2024 WP(C)/6921/2024	SURAJ KUMAR HARIJAN VS STATE OF ODISHA	SHASHI BHUSAN JENA VS	// 0 //
254	D-WP(C)/7181/2024 WP(C)/6922/2024	CHARAN SEBAK SATPATHY VS STATE OF ODISHA	AUROBINDA SAHOO VS	// 0 //
255	D-WP(C)/12059/2024 WP(C)/6923/2024	SUJEET KUMAR PRADHAN VS STATE OF ODISHA	AMITAV DAS VS	// 0 //
256	D-WP(C)/12087/2024 WP(C)/6924/2024	KISHORE CHANDRA BEHERA VS STATE OF ODISHA	RUDRA NARAYAN PARIJA VS	// 0 //
257	D-WP(C)/12317/2024 WP(C)/6925/2024	ASHISH KUMAR DASH VS STATE OF ODISHA	PRASANTA KUMAR MISHRA VS	// 0 //
258	D-WP(C)/12436/2024 WP(C)/6926/2024	JYOTI PRAKASH MISHRA VS STATE OF ODISHA	DR. JITENDRA KUMAR LENKA VS	// 0 //
259	D-WP(C)/9881/2024 WP(C)/6927/2024	PUVVALA NAGESWARA RAO VS STATE OF ODISHA	DEEPALI MAHAPATRA VS	// 0 //
260	D-WP(C)/12416/2024 WP(C)/6928/2024	SUSHREE SANGITA NAYAK VS STATE OF ODISHA	NIHAL RATH VS	// 0 //
261	D-WP(C)/12531/2024	RAJDEEP JENA	AMIT KUMAR DAS	//

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	WP(C)/6929/2024	VS STATE OF ODISHA	VS	0 //
262	D-WP(C)/11605/2024 WP(C)/6930/2024	PANU JENA VS STATE OF ODISHA	SURAJ MOHANTY VS	// 0 //
263	D-WP(C)/12417/2024 WP(C)/6931/2024	SANDIP KUMAR MISHRA VS STATE OF ODISHA	NIHAL RATH VS	// 0 //
264	D-WP(C)/10069/2024 WP(C)/6932/2024	PRADEEP KUMAR CHOUDHURY VS STATE OF ODISHA	BIJAYA KUMAR ROUSTRAY VS	// 0 //
265	D-WP(C)/10639/2024 WP(C)/6933/2024	BINDU DEVI VS STATE OF ODISHA	M.MALLESWARAM VS	// 0 //
266	D-WP(C)/10817/2024 WP(C)/6934/2024	RANJANA SETHI VS UNION BANK OF INDIA, CUTTACK	LALIT KUMAR MAHARANA VS	// 0 //
267	D-WP(C)/9614/2024 WP(C)/6935/2024	KRISHNA ORAM VS STATE OF ODISHA	SIDHARTH MALLICK VS	// 0 //
268	D-WP(C)/10844/2024 WP(C)/6936/2024	SAKHILATA SAHOO VS STATE OF ODISHA	BIJAYA KUMAR NAYAK (3) VS	// 0 //
269	D-WP(C)/11854/2024 WP(C)/6937/2024	SWARNALATA PRADHAN VS STATE OF ODISHA	BIDYADHAR PRADHAN VS	// 0 //
270	D-WP(C)/11328/2024 WP(C)/6938/2024	MAHENDRA SAHOO VS STATE OF ODISHA	JUDHISTHIR SAHOO VS	// 0 //
271	D-WP(C)/11435/2024 WP(C)/6939/2024	SHREE SHREE JAGANNATH MOHAPRABHU BIJE, MANTRI, KENDRAPARA VS STATE OF ODISHA	RUDRA NARAYAN PARIJA VS	// 0 //
272	D-WP(C)/12755/2024 WP(C)/6940/2024	SANJAYA KUMAR SAHOO VS	DEBIDUTTA MOHAPATRA VS	// 0



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273	D-WP(C)/7759/2024 WP(C)/6941/2024	STATE OF ODISHA MADAN MOHAN SAHU VS	KEDAR KUMAR DASH VS	// // ()
274	D-WP(C)/12542/2024 WP(C)/6942/2024	STATE OF ODISHA KUMUDINI PATI VS	SURYAKANTA DWIBEDI VS	// // ()
275	D-WP(C)/10283/2024 WP(C)/6943/2024	STATE OF ODISHA SINGUPARAN JAYA RAO VS	C.ANANDA RAO VS	// // ()
276	D-WP(C)/4961/2024 WP(C)/6944/2024	STATE OF ODISHA NIBEDITA SWAIN VS	ISWAR CHANDRA PRADHAN VS	// // ()
277	D-WP(C)/12695/2024 WP(C)/6945/2024	BISWARANJAN MOHARANA SOUMYA KANTA PANDA VS	AMIT PRASAD BOSE VS	// // ()
278	D-WP(C)/12370/2024 WP(C)/6946/2024	ANITARAJ PANDA MD. MOOSA WARSI VS	SAIBRATA RATH VS	// // ()
279	D-WP(C)/7545/2024 WP(C)/6947/2024	STATE OF ODISHA SRADHANJALI DEEP VS	JNYANANANDA PANDA VS	// // ()
280	D-WP(C)/12872/2024 WP(C)/6948/2024	THE COLLECTOR, BALANGIR M/S. ARFIN SERVICE PROVIDER AGENCY, JAJPUR VS	AKSHAYA KUMAR PANDEY VS	// // ()
281	D-WP(C)/1144/2024 WP(C)/6949/2024	THE PRINCIPAL SECY. TO GOVT. OF ODISHA, DEPT. OF HEALTH AND F.W, BBSR ANANTA KUMAR MOHANTY VS	SADASIVA PATRA VS	// // ()
282	D-WP(C)/11957/2024 WP(C)/6950/2024	STATE OF ODISHA TANU MUNDA @ SANATAN MUNDA VS	AMIT PRASAD BOSE VS	// // ()
283	D-WP(C)/12864/2024 WP(C)/6951/2024	STATE OF ODISHA M/S. BHARAT SECURITY SERVICES, JAJPUR VS THE STATE OF ODISHA	AKSHAYA KUMAR PANDEY VS	// // () //

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284	D-WP(C)/12671/2024 WP(C)/6952/2024	LAXMAN ROHIDAS VS STATE OF ODISHA	MANOJ KUMAR MOHANTY VS	// 0 //
285	D-WP(C)/10777/2024 WP(C)/6953/2024	BAJRANG AGRAWAL VS STATE OF ODISHA	SUBHAM AGRAWAL VS	// 0 //
286	D-WP(C)/10774/2024 WP(C)/6954/2024	BAJRANG AGRAWAL VS STATE OF ODISHA	SUBHAM AGRAWAL VS	// 0 //
287	D-WP(C)/11647/2024 WP(C)/6955/2024	FAKIR MOHAN SINGH VS STATE OF ODISHA	LAXMI PRASAD DWIVEDY VS	// 0 //
288	D-WP(C)/10681/2024 WP(C)/6956/2024	SULOCHANA BARIK VS NATIONAL INSURANCE COMPANY LTD., CUTTACK	SATYABHUSAN DAS VS	// 0 //
289	D-WP(C)/13018/2024 WP(C)/6957/2024	RAJA KISHORE JENA VS STATE OF ODISHA	JYOTSNA RANI TRIPATHY VS	// 0 //
290	D-WP(C)/12900/2024 WP(C)/6958/2024	PRADIP KUMAR MOHARANA VS STATE OF ODISHA	KUNAL KUMAR SWAIN VS	// 0 //
291	D-WP(C)/9917/2024 WP(C)/6959/2024	PRASANNA KUMAR ROUT VS COMMN. CUM CHAIRMAN, STA, CUTTACK	SUKANTA KUMAR MISHRA VS	// 0 //
292	D-WP(C)/12046/2024 WP(C)/6960/2024	KISHORE KUMAR MISHRA VS SRI SRI GOPINATH DEV AND OTHER DEITIES BIJE, PURI	SURESH KUMAR CHOUDHURY VS	// 0 //
293	D-WP(C)/13006/2024 WP(C)/6961/2024	BIRANCHI NARAYAN SINGH VS STATE OF ODISHA	SUKANTA KUMAR DALAI VS	// 0 //
294	D-WP(C)/12899/2024 WP(C)/6962/2024	SATYABAN SAHOO VS STATE OF ODISHA	KUNAL KUMAR SWAIN VS	// 0 //
295	D-WP(C)/12762/2024	SURESH KHILLAR	SATYABRATA SENAPATI	//

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	WP(C)/6963/2024	VS STATE OF ODISHA	VS	0 //
296	D-WP(C)/12619/2024 WP(C)/6964/2024	DISH INFRA SERVICES PVT. LTD., BBSR VS STATE TAX OFFICER, BBSR	SAMARENDRA KUMAR MOHANTY VS	// 0 //
297	D-WP(C)/12761/2024 WP(C)/6965/2024	MARKANDA PRADHAN VS STATE OF ODISHA	SATYABRATA SENAPATI VS	// 0 //
298	D-WP(C)/12458/2024 WP(C)/6966/2024	BHAGABAN DAS VS STATE OF ODISHA	PRAFULLA KUMAR MOHAPATRA VS	// 0 //
299	D-WP(C)/12758/2024 WP(C)/6967/2024	MAHESWAR BEHERA @ KALIA BEHERA VS STATE OF ODISHA	SATYABRATA SENAPATI VS	// 0 //
300	D-WP(C)/12942/2024 WP(C)/6968/2024	RAJU NAYAK VS THE ADDL. D.M. KANDHAMAL	DEBADATTA MOHANTY VS	// 0 //
301	D-WP(C)/12830/2024 WP(C)/6969/2024	BHAWANA , ROTARY CLUB SAMBALPUR WEST, SAMBALPUR VS COMMISSIONER OF INCOME TAX ,EXEMPTIONS, HYDERABAD, TELENGANA	SAURAV TIBREWAL VS	// 0 //
302	D-WP(C)/12752/2024 WP(C)/6970/2024	BHAGABAN KHILLAR VS STATE OF ODISHA	SATYABRATA SENAPATI VS	// 0 //
303	D-WP(C)/12759/2024 WP(C)/6971/2024	SUMITRA SAHOO VS STATE OF ODISHA	JYOTI SWARUP MAHARANA VS	// 0 //
304	D-WP(C)/12459/2024 WP(C)/6972/2024	SARAT CHANDRA PARIDA VS ODISHA FOREST DEVELOPMENT CORP. LTD., BBSR	KUNAL KUMAR SWAIN VS	// 0 //
305	D-WP(C)/11907/2024 WP(C)/6973/2024	M/S. SHIFA MEDICINE STORE, CUTTACK VS ADDL. COMMNR. OF STATE TAX APPEAL, CUTTACK	SANJIB RANJAN PANDA VS	// 0 //
306	D-WP(C)/11463/2024 WP(C)/6974/2024	BHAIRABA CHANDRA SATPATHY VS	ARJUNA CHARANA BEHERA VS	// 0

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307	D-WP(C)/12631/2024 WP(C)/6975/2024	STATE OF ODISHA RENUKA MOHANTA VS	JYOTI RANJAN KHUNTIA VS	// // 0
308	D-WP(C)/12635/2024 WP(C)/6976/2024	STATE OF ODISHA RITWIK PATTANAIAK VS	SASWATI MOHAPATRA VS	// // 0
309	D-WP(C)/10470/2024 WP(C)/6977/2024	STATE OF ODISHA MANOJ BHUMIA VS	DIPTI RANJAN BHOKTA VS	// // 0
310	D-WP(C)/12982/2024 WP(C)/6978/2024	SIBA BHUMIA DHANURDHAR CHAMPATIRAY VS	PRABODHA CHANDRA NAYAK VS	// // 0
311	D-WP(C)/12455/2024 WP(C)/6979/2024	STATE OF ODISHA PABITRA SAHOO VS	PRAFULLA KUMAR MOHAPATRA VS	// // 0
312	D-WP(C)/12988/2024 WP(C)/6980/2024	STATE OF ODISHA PRATAP KUMAR DHAL VS	SHASHIBHUSAN BISWAL VS	// // 0
313	D-WP(C)/8930/2024 WP(C)/6981/2024	STATE OF ODISHA SHIBAJI CHARAN NAYAK VS	DILLIP KUMAR MOHAPATRA VS	// // 0
314	D-WP(C)/12986/2024 WP(C)/6982/2024	STATE OF ODISHA NARENDRA PATEL VS	SHASHIBHUSAN BISWAL VS	// // 0
315	D-WP(C)/12467/2024 WP(C)/6983/2024	STATE OF ODISHA UMAKANTA BEHERA VS	PRAFULLA KUMAR MOHAPATRA VS	// // 0
316	D-WP(C)/12975/2024 WP(C)/6984/2024	STATE OF ODISHA KALINGA WARRIOR, CUTTACK VS	PRABODHA CHANDRA NAYAK VS	// // 0
317	D-WP(C)/12361/2024 WP(C)/6985/2024	STATE OF ODISHA BISWAJIT BARAL VS	ARUN KUMAR PATRA VS	// // 0
		STATE OF ODISHA		//

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318	D-WP(C)/12992/2024 WP(C)/6986/2024	DEBENDRANATH SAHOO VS STATE OF ODISHA	SHASHIBHUSAN BISWAL VS	// 0 //
319	D-WP(C)/12846/2024 WP(C)/6987/2024	TOPHAN KUMAR NAYAK VS STATE OF ODISHA	BANSHIDHAR SATAPATHY VS	// 0 //
320	D-WP(C)/9516/2024 WP(C)/6988/2024	CHATURA PARABHOI VS STATE OF ODISHA	ARJUNA CHARANA BEHERA VS	// 0 //
321	D-WP(C)/12454/2024 WP(C)/6989/2024	GOBARDHAN PATRA VS STATE OF ODISHA	PRAFULLA KUMAR MOHAPATRA VS	// 0 //
322	D-WP(C)/12994/2024 WP(C)/6990/2024	BIJAYALAXMI PRADHAN VS STATE OF ODISHA	SHASHIBHUSAN BISWAL VS	// 0 //
323	D-WP(C)/12451/2024 WP(C)/6991/2024	AJIT RANJAN LENKA VS STATE OF ODISHA	PRAFULLA KUMAR MOHAPATRA VS	// 0 //
324	D-WP(C)/12633/2024 WP(C)/6992/2024	PANCHANAN PARMANIK VS STATE OF ODISHA	JYOTI RANJAN KHUNTIA VS	// 0 //
325	D-WP(C)/12822/2024 WP(C)/6993/2024	SAKRABATI NARASINGH CHILD HOSPITAL, SAMBALPUR VS COMMISSIONER OF INCOME TAX (EXEMPTIONS), HYDERABAD	SAURAV TIBREWAL VS	// 0 //
326	D-WP(C)/12681/2024 WP(C)/6994/2024	PARTHA SARATHI PARDIA VS STATE OF ODISHA	SHARMISTHA SAMAL VS	// 0 //
327	D-WP(C)/12145/2024 WP(C)/6995/2024	GOPAL KRISHNA BEHERA VS STATE OF ODISHA	DILLIP KUMAR MOHAPATRA VS	// 0 //
328	D-WP(C)/11569/2024 WP(C)/6996/2024	PRASANTA KUMAR MOHAPATRA VS STATE OF ODISHA	KUNAL KUMAR SWAIN VS	// 0 //
329	D-WP(C)/12679/2024	VIRGINIA KERKETTA	SHARMISTHA SAMAL	//

## ORISSA HIGH COURT

### CASES REGISTERED REPORT AS ON :20/03/2024

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
	WP(C)/6997/2024	VS STATE OF ODISHA	VS	0 //
330	D-WP(C)/10646/2024 WP(C)/6998/2024	PRATIMA MANJARI SWAIN VS STATE OF ODISHA	ABINASH ROUTRAY VS	// 0 //
331	D-WP(C)/12892/2024 WP(C)/6999/2024	BIREN KUMAR SAMAL VS STATE OF ODISHA	KUNAL KUMAR SWAIN VS	// 0 //
332	D-WP(C)/11705/2024 WP(C)/7000/2024	MADAN MOHAN BASTIA VS STATE OF ODISHA	PRAFULLA KUMAR MOHAPATRA VS	// 0 //
333	D-WP(C)/11646/2024 WP(C)/7001/2024	HRUDANANDA BEHERA VS STATE OF ODISHA	LAXMI PRASAD DWIVEDY VS	// 0 //
334	D-WP(C)/12301/2024 WP(C)/7002/2024	ASUTOSH NANDA VS UNION OF INDIA	AGASTI KANUNGO VS	// 0 //
335	D-WP(C)/10700/2024 WP(C)/7003/2024	BISWAJIT SWAIN VS STATE OF ODISHA	AKSHAYA KUMAR PANDEY VS	// 0 //
336	D-WP(C)/7474/2024 WP(C)/7004/2024	JILADHAR GOUDA VS THE SECRETARY, PANCHAYATI RAJ DEPT., BBSR	DIGAMBAR SETHI VS	// 0 //
337	D-WP(C)/11262/2024 WP(C)/7005/2024	DEBASRITA NAYAK VS UNION OF INDIA	RAMESH CHANDRA NAYAK VS	// 0 //
338	D-WP(C)/11362/2024 WP(C)/7006/2024	RABINDRA SETHI VS HIGH COURT OF ORISSA, CUTTACK	SUBHADUTTA ROUTRAY VS	// 0 //
339	D-WP(C)/12896/2024 WP(C)/7007/2024	BISHNU CHARAN ROUT VS STATE OF ODISHA	KUNAL KUMAR SWAIN VS	// 0 //
340	D-WP(C)/12814/2024 WP(C)/7008/2024	RADHA KISHAN SINGH VS	PRATYUSH RANJAN PATNAIK VS	// 0

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341	D-WP(C)/12895/2024 WP(C)/7009/2024	ASST. DIVISIONAL ENGINEER TRACK, EAST COAST RAILWAY, KHORDHA TILU PATEL VS STATE OF ODISHA	KUNAL KUMAR SWAIN VS	// // ()
342	D-WP(C)/13057/2024 WP(C)/7010/2024	TANUJA KHATUN VS GOVT OF ODISHA	SATYABRATA MOHANTY VS	// () //
343	D-WP(C)/12083/2024 WP(C)/7011/2024	PUSPITA ROUT VS STATE OF ODISHA	BIBHUTI BHUSAN MISHRA VS	// () //
344	D-WP(C)/12684/2024 WP(C)/7012/2024	KHAGESWAR MALLICK VS STATE OF ODISHA	SHARMISTHA SAMAL VS	// () //
345	D-WP(C)/12685/2024 WP(C)/7013/2024	JAGADISH CHANDRA SAHUKAR VS STATE OF ODISHA	SHARMISTHA SAMAL VS	// () //
346	D-WP(C)/12687/2024 WP(C)/7014/2024	RABINDRA KUMAR PANDA VS STATE OF ODISHA	SHARMISTHA SAMAL VS	// () //
347	D-ABLAPL/5879/2024 ABLAPL/3000/2024	HEMANTA PALAI VS STATE OF ODISHA	RUDRA NARAYAN PARIJA VS	PIRAHAT P.S /42 /2024 () //
348	D-ABLAPL/7711/2024 ABLAPL/3001/2024	BEDABYAS PADHAN VS STATE OF ODISHA	IPSIT AUROBINDO ACHARYA VS	SOHELLA /27 /2024 () //
349	D-ABLAPL/6883/2024 ABLAPL/3002/2024	MAHESWAR NAYAK VS STATE OF ODISHA	BYOMAKESH TRIPATHY VS	BASUDEVPUR /763 /2023 () //
350	D-ABLAPL/7953/2024 ABLAPL/3003/2024	MANAS SAHOO VS STATE OF ODISHA	MANOJ KUMAR PANDA VS	BANKI /57 /2024 () //
351	D-ABLAPL/8006/2024 ABLAPL/3004/2024	SANTOSH KUMAR NAYAK VS STATE OF ODISHA	ASHOK KUMAR SAHOO VS	CAPITAL P.S. /114 /2024 () //

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352	D-ABLAPL/6897/2024 ABLAPL/3005/2024	PARMANANDA ACHARYA VS STATE OF ODISHA	BYOMAKESH TRIPATHY VS	//0 () //
353	D-ABLAPL/8236/2024 ABLAPL/3006/2024	ABHISHEK KUMBHAR VS STATE OF ODISHA	SOUMYA RANJAN DAS VS	SECTOR-7 /50 /2024 () //
354	D-ABLAPL/6917/2024 ABLAPL/3007/2024	BACHAN NAIK VS STATE OF ODISHA	BYOMAKESH TRIPATHY VS	//0 () //
355	D-ABLAPL/8260/2024 ABLAPL/3008/2024	NIMAI CHARAN PANIGRAHI VS STATE OF ODISHA	TIRTH KUMAR SAHU VS	PADMAPUR /29 /2024 () //
356	D-ABLAPL/7471/2024 ABLAPL/3009/2024	CHANDAN @ AJIT SETHI VS STATE OF ODISHA	ARIJEET MISHRA VS	RAJKANIKA /634 /2023 () //
357	D-ABLAPL/8399/2024 ABLAPL/3010/2024	KESHAB @ KESHAB KUMAR SAHOO VS STATE OF ODISHA	PARTHA SARATHI NAYAK VS	COLLIERY /99 /2024 () //
358	D-ABLAPL/8400/2024 ABLAPL/3011/2024	MANASH RANJAN PANIGRAHI VS STATE OF ODISHA	JUGALA KISHORE PANDA VS	HARABHANGA /143 /2023 () //
359	D-ABLAPL/8306/2024 ABLAPL/3012/2024	PRATAP KUMAR JENA VS STATE OF ODISHA	BIRAJA PRASANNA DAS VS	KANAS /25 /2024 () //
360	D-ABLAPL/8308/2024 ABLAPL/3013/2024	SURATH BISWAL VS STATE OF ODISHA	KAUSTUVA MOHANTY VS	AIR FIELD P.S. /48 /2024 () //
361	D-ABLAPL/4402/2024 ABLAPL/3014/2024	MANORANJAN BISWAL VS STATE OF ODISHA	PRASANTA KUMAR NANDA VS	//0 () //
362	D-ABLAPL/4852/2024 ABLAPL/3015/2024	BRIJESH RANJAN SAHU VS STATE OF ODISHA	BIKASH KUMAR PRADHAN VS	DEOGARH /366 /2022 SPECIAL JUDGE,DEOGARH(Debagarh ) Spl/0000025/2022
363	D-ABLAPL/5904/2024	BABULI PRADHAN @ MITRABHANU PRADHAN	BIKASH KUMAR PRADHAN	BARKOTE /89 /2024



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	ABLAPL/3016/2024	VS STATE OF ODISHA	VS	() //
364	D-ABLAPL/6776/2024 ABLAPL/3017/2024	PREMANANDA @ ARJUN @ KENTA @ PARAMANANDA NAIK VS STATE OF ODISHA	AKSHAYA KUMAR SAHOO VS	CHHENDIPADA /386 /2023 () //
365	D-ABLAPL/7228/2024 ABLAPL/3018/2024	BHAGABAN DAS @ BAYA VS STATE OF ODISHA	NIKUNJA KUMAR ROUT VS	SABARANG /44 /2024 () //
366	D-ABLAPL/8312/2024 ABLAPL/3019/2024	MANOJ KUMAR BEHURIA VS STATE OF ODISHA	MD. GOLAM MADANI VS	DHAMNAGAR /99 /2024 () //
367	D-ABLAPL/7302/2024 ABLAPL/3020/2024	PREETAM MAHANTY VS STATE OF ODISHA	KISHORE KUMAR MISHRA VS	KEONJHAR TOWN /149 /2024 () //
368	D-ABLAPL/7560/2024 ABLAPL/3021/2024	BUDDHI SETHI VS STATE OF ODISHA	RAJENDRA NARAYAN ROUT VS	BARI /144 /2024 () //
369	D-ABLAPL/7892/2024 ABLAPL/3022/2024	PURUSTAM PAL @ PURUSOTTAM PAL @ PURASTAM PAL VS STATE OF ODISHA	RAJENDRA NARAYAN ROUT VS	JHARPOKHARIA /49 /2024 () //
370	D-ABLAPL/8397/2024 ABLAPL/3023/2024	JHARIA NAIK @ JHRIA VS STATE OF ODISHA	JUGALA KISHORE PANDA VS	HARABHANGA /109 /2020 () //
371	D-ABLAPL/7955/2024 ABLAPL/3024/2024	BHASKAR MANTRI VS STATE OF ODISHA	BIKRAM CHANDRA GHADEI VS	DELANGA /131 /2018 () //
372	D-ABLAPL/8398/2024 ABLAPL/3025/2024	MANASH RANJAN PANIGRAHI VS STATE OF ODISHA	JUGALA KISHORE PANDA VS	HARABHANGA /142 /2023 () //
373	D-ABLAPL/8034/2024 ABLAPL/3026/2024	PARESH KUMAR DASH VS STATE OF ODISHA	MANAS KUMAR CHAND VS	KHURDA MODEL /788 /2023 () //
374	D-ABLAPL/7916/2024 ABLAPL/3027/2024	RISHI RAJ @ RAJARSHI MAJUMDAR VS	SUSANTA KUMAR BARAL VS	S.P.(CID-CRL),CUTTACK /7 /2018 ()

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375	D-ABLAPL/8137/2024 ABLAPL/3028/2024	STATE OF ODISHA RAMESH BEHERA VS STATE OF ODISHA	ROHIT RANJAN RAY VS	// KHURDA SADAR /63 /2024 () //
376	D-ABLAPL/7709/2024 ABLAPL/3029/2024	ABDUL LATIF @ TANYA VS STATE OF ODISHA	SARADA PRASAD DASH VS	KARANJIA /77 /2024 () //
377	D-ABLAPL/8151/2024 ABLAPL/3030/2024	BIBUNA @ BUBUNA SWAIN VS STATE OF ODISHA	BIDHUBHUSANA MOHAPATRA VS	PARADEEP LOCK /113 /2024 () //
378	D-ABLAPL/7793/2024 ABLAPL/3031/2024	ASHOK NANDA VS STATE OF ODISHA	DINESH CH. RAY VS	ANGUL TOWN /181 /2024 () //
379	D-ABLAPL/8158/2024 ABLAPL/3032/2024	KHURSID SAHA VS STATE OF ODISHA	KHUSBU PANIGRAHI VS	BALASORE TOWN /68 /2024 () //
380	D-ABLAPL/8167/2024 ABLAPL/3033/2024	SAMARENDRA PRADHAN VS STATE OF ODISHA	ASUTOSH TRIPATHY VS	ANGUL TOWN /213 /2024 () //
381	D-ABLAPL/8172/2024 ABLAPL/3034/2024	NARESH CHANDRA MOHAPATRA VS STATE OF ODISHA	RAJESH KUMAR MAHAPATRA VS	ANGUL TOWN /213 /2024 () //
382	D-ABLAPL/7720/2024 ABLAPL/3035/2024	ITISHREE BEHERA VS STATE OF ODISHA	SAMVIT MOHANTY VS	JAGATSINGPUR /140 /2024 () //
383	D-ABLAPL/8242/2024 ABLAPL/3036/2024	IFTIKAR KHAN @ KAWA CHHOTU VS STATE OF ODISHA	PRASANTA KUMAR ROUSTRAY VS	DHANUPALI /84 /2021 () //
384	D-ABLAPL/8335/2024 ABLAPL/3037/2024	SADASIBA PRATIHARI VS STATE OF ODISHA	BISWARANJAN DALAI VS	BALIAPANDA /50 /2024 () //
385	D-ABLAPL/8287/2024 ABLAPL/3038/2024	ARUN KUMAR SWAIN VS STATE OF ODISHA	SURENDRA KUMAR BISWAL VS	BINJHARPUR /144 /2024 () //

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386	D-ABLAPL/8357/2024 ABLAPL/3039/2024	AJIT PATRA @ KUNU VS STATE OF ODISHA	JYOTIRMAYA SAHOO VS	LAXMISAGAR P.S. /151 /2024 () //
387	D-ABLAPL/8367/2024 ABLAPL/3040/2024	GANATANTRA DUARY @ DWARI VS STATE OF ODISHA(VIG.)	JAGABANDHU SAHU VS	VIGILANCE PS (BERHAMPUR) /26 /2023 () //
388	D-ABLAPL/8294/2024 ABLAPL/3041/2024	HARISH @ HARI CHANDRA BAL VS STATE OF ODISHA	GYANENDRA CHANDRA SWAIN VS	LAXMISAGAR P.S. /19 /2024 () //
389	D-ABLAPL/8390/2024 ABLAPL/3042/2024	RANGADHAR JENA VS STATE OF ODISHA	SATYA NARAYAN MISHRA (4) VS	MARINE KASIA /34 /2024 () //
390	D-ABLAPL/8299/2024 ABLAPL/3043/2024	PRABHAT MAHANA @ PRAVAT MAHANA VS STATE OF ODISHA	RAJENDRA NARAYAN ROUT VS	SASON /33 /2024 () //
391	D-ABLAPL/5877/2024 ABLAPL/3044/2024	AJIT KUMAR SAHOO VS STATE OF ODISHA	RUDRA NARAYAN PARIJA VS	BANSADA /43 /2024 () //
392	D-ABLAPL/8452/2024 ABLAPL/3045/2024	PULAK MOHANTY VS STATE OF ODISHA	JAYANTA KUMAR PADHI VS	NIALI /97 /2024 () //
393	D-ABLAPL/8456/2024 ABLAPL/3046/2024	GAGAN LENKA VS STATE OF ODISHA	DEEPAK KUMAR DAS VS	NIMAPADA /26 /2024 () //
394	D-ABLAPL/8345/2024 ABLAPL/3047/2024	FAKIR MOHAN BARIK VS STATE OF ODISHA	SAMARENDRA MOHANTY VS	JAGATSINGPUR /193 /2024 () //
395	D-ABLAPL/8406/2024 ABLAPL/3048/2024	MADHURI JENA VS STATE OF ODISHA	DEBASISH SAMAL VS	BANSADA /14 /2023 () //
396	D-ABLAPL/4766/2024 ABLAPL/3049/2024	PRAVAKAR MALLICK VS STATE OF ODISHA	PRANAYANEE DASMOHAPATRA VS	TIRTOL /18 /2024 () //
397	D-ARBP(ICA)/12924/2024	BAINBRIDGE NAVIGATION DMCC	ISHWAR MOHANTY	//

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	ARBP(ICA)/2/2024	VS COMMODITY CARE GENERAL TRADING, LLC	VS	() //